

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P.77/2016

IN THE MATTER OF:

EMAAR MGF Land Pvt. Ltd.
MGF Development Ltd.

.... Applicant/petitioner

Order under Section 391 (2) & 394, 100 to 104 of the Companies Act

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

| | | |
|------------------------------|---|--|
| For the Applicant/petitioner | : | Dr. U.K. Chaudhary, Sr. Adv. Mr. Rajeev Goel, Mr. Himanshu Vij, Advs. |
| For the Respondent | : | Mr. Ashish Bhagat, Mr. Akshat Gupta, Advs. |
| For the RD(NR)/ROC Delhi | : | Mr. Manish Raj, Company Prosecutor |

ORDER

For Order, see C.P. No. 689/2016.

Sd/-

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

07.09.2017
V. Sethi